

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1764  
TO BE ANSWERED ON 13.12.2023**

**CONCESSION IN RAILWAYS TO DIFFERENTLY ABLED PERSONS**

**†1764. SHRI SUNIL KUMAR PINTU:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government provides concessions to the differently abled persons in railway fares keeping their interests in view;**
- (b) if so, the categories of differently abled persons who have been covered in this scheme;**
- (c) whether autistic persons have not been covered in the railway concession list despite autism being included in the list of disabilities;**
- (d) if so, the reasons therefor; and**
- (e) the time by which autism is likely to be included in the differently abled persons concession list of Railways?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1764 BY SHRI SUNIL KUMAR PINTU TO BE ANSWERED IN LOK SABHA ON 13.12.2023 REGARDING CONCESSION IN RAILWAYS TO DIFFERENTLY ABLED PERSONS**

**(a) to (e): Concession in passenger fare is admissible to 4 categories of persons with disabilities i.e. (i) Orthopaedically Handicapped/ Paraplegic persons who cannot travel without escort, (ii) Mentally retarded persons who cannot travel without escort, (iii) Persons with Visual impairment with total absence of sight, and (iv) Person with hearing and speech impairment (both afflictions together in the same person).**

**Moreover, Government gave subsidy of ₹59,837 crore on passenger tickets in 2019-20. This amounts to concession of 53% on an average, to every person, travelling on Railways.**

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